

**Alleged arrest and manhandling of an Advocate of Asansol (West Bengal)**

7662. SHRI ROBIN SEN :  
SHRI KRISHNA HALDER :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Police arrested Shri Giridhari Mukherjee, an Advocate of the Asansol (West Bengal) Bar, assaulted him and also abused him ;

(b) whether the Asansol Bar Association has observed one-day total abstention from the Court on the 3rd July, 1971 and demanded suspension of the Inspector in charge of the Asansol Police Station ;

(c) whether the said Advocate was sent to the Court with handcuffs and rope tied on his waist ;

(d) whether one Municipal Commissioner was also treated by the said Officer in the same manner ; and

(e) if so, the steps Government are contemplating to take against the said Police Officer ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) :** (a) to (e). Facts are being ascertained from the State Government.

**Scheme to Export Snake Skin's goods instead of raw Snake Skins**

7663. SHRI JAGADISH BHATTACHARYYA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government are exporting raw Snake Skins to U. K., U. S. A., West Germany, Italy, Yugoslavia and France ;

(b) whether Government are contemplating a plan to stop exporting raw Snake Skin to export finished Snake Skin's goods ;

(c) whether Government have ever explored the possibilities to export Snake Skin's goods and clothes to European or U. S. markets ; and

(d) if so, the particulars thereof ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) :** (a) Raw snake skins

are being exported to these countries by merchant exporters.

(b) Yes, Sir.

(c) Not yet.

(d) Does not arise.

**Alleged help given to anti-socials by Police in East Calcutta**

7664. SHRI JAGADISH BHATTACHARYYA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that the Police of East Calcutta are helping the anti-socials ;

(b) whether the Police have arrested many workers of a political party with purpose just before the last Elections in West Bengal ;

(c) whether Government's attention has been drawn to a memorandum submitted by Shrimati Anila Devi on behalf of the citizens of East Calcutta to the Deputy Commissioner of East Zone in Calcutta ; and

(d) if so, what steps Government have taken thereon ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) :** (a) to (d). Facts are being ascertained from the State Government.

**Telephone and Telegraph services out of order between Calcutta and Durgapur**

7665. SHRI KRISHNA HALDER : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Telephone and Telegraph services connecting Durgapur with Calcutta had gone out of order on the 9th July, 1971 due to underground cable theft ;

(b) if so, the details thereof ;

(c) whether any steps have been taken by Government to apprehend the culprits and for proper functioning of the Telephone and Telegraph services in Durgapur ; and

(d) if so, the particulars thereof ?

**THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) :** (a) Only telephoned service between Durgapur Steel exchange and Calcutta had gone out